

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP 833(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES:

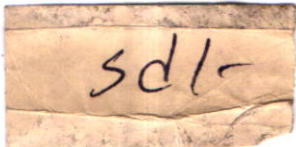
Prysmian Cavi E Sistemi  
v/s.  
Ravin Cabled Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013

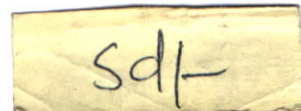
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ORDER

At request of the Counsel for the Petitioner, list this matter on 24.04.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)